

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH AT NEW DELHI**  
**ORIGINAL APPLICATION NO. 819/2024**

**IN THE MATTER OF:**

In re News Item titled "जबलपुर कठौदा प्लांट में कचरा जलने के बाद दूर-दूर तक फैल रहे धूल के कण" appearing in Bhaskar hindi.com dated 01.07.2024

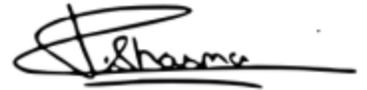
**INDEX**

<b>S.NO.</b>	<b>PARTICULARS</b>	<b>ANNEXURE</b>	<b>PAGE</b>
1.	Reply on behalf of the MP PCB (R-2) in compliance of order dated 14.07.2025 along with affidavit in support thereof.		1 - 8
2.	Quantity of Fuel used and corresponding power generation details from April 2024 to June 2025	<b>Annexure-A</b>	9
3.	Details of the Fly ash and Bottom ash generated during the period from April 2024 to June 2025	<b>Annexure-B</b>	10
4.	Details of the plantation in the demarcated buffer zone along with certification of Gardening Zone by the Garden Department of Jabalpur Municipal Corporation	<b>Annexure-C1 &amp; C2</b>	11- 12
5.	Copy of Letter no. 701 of MP PCB Regional office dated 07.08.2025 MSW Pvt. Ltd. and Jabalpur Municipal Corporation (JMC)	<b>Annexure-D</b>	13-17
6.	Copy of Test Report of the Calorific value of the waste generated	<b>Annexure-E</b>	18

7.	Copy of Environmental Compensation imposed by MPPCB due to non-disposal of legacy waste	<b>Annexure-F</b>	<b>19-28</b>
8.	Ambient Air Monitoring and Stack monitoring report	<b>Annexure-G</b>	<b>29-37</b>
9.	Inspection photographs	<b>Annexure-H</b>	<b>38</b>
10.	Proof of Service		<b>39</b>

THROUGH

Filed by MP PCB



**RAGHAV SHARMA**

Basement B - 5/202, Safdarjung Enclave,  
New Delhi – 110029

Mob: (+91) 8527066461

Email: [raghav@srcollegal.in](mailto:raghav@srcollegal.in)

Date: 04/09/2025

Place: NEW DELHI

**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL, PRINCIPAL BENCH AT NEW DELHI  
ORIGINAL APPLICATION No. 819/2024 (PB)**

**IN THE MATTER OF:**

In re News Item titled " *जबलपुर कठोंदा प्लांट में कचरा जलने के बाद दूर-दूर तक फैल रहे धूल के कण*" appearing in Bhaskar hindi.com dated 01.07.2024

**REPLY ON BEHALF OF RESPONDENT NO.2 (I.E. MADHYA PRADESH  
POLLUTION CONTROL BOARD)**

**MOST RESPECTFULLY SHOWETH:**

1. That, the present case has been taken up *Suo Motu* by the Hon'ble Tribunal vide order dated 12.07.2024 on news item dated 01.07.2024 titled " *जबलपुर कठोंदा प्लांट में कचरा जलने के बाद दूर-दूर तक फैल रहे धूल के कण*" which was related to the shortcoming in the energy and waste disposal plant in Kathonda at Jabalpur, Madhya Pradesh.
2. That, this Hon'ble Tribunal had impleaded the Madhya Pradesh Pollution Control Board as Respondent no. 2, *thereby*, directing the Answering Respondent to file their Reply in the captioned application. In compliance of this Hon'ble Tribunal's Order the Answering Respondent had duly filed the status report dated 14.09.2024.
3. That, this Hon'ble Tribunal after perusing the Status Report sought information on some additional aspects *vide* Order dated 14.07.2025 further directing the

Answering Respondent to file a Reply on the questions raised. The point-wise detailed reply on behalf of the MP PCB is being filed through this present reply.

4. That, the MPPCB in response to the specific observations made by the Hon'ble Tribunal most respectfully submits its replies hereinbelow

4.1 **We find WTE plant designed for 600 TPD of waste intake to generate 11.5 MW, utilising mixed waste for mass burning. however, no disclosure is made on quantity of auxiliary fuel being used.**

It is submitted that the WTE plant in village Kathonda, Jabalpur is designed for 600 TPD waste intake and 11.5 MW power generation, however it is clarified that the plant operates on mass incineration technology using mixed municipal solid waste as fuel. Further the answering respondent had conducted an inspection of the Waste To Energy plant on 30.07.2025. During the inspection, it was noted that auxiliary fuel is required only in the rainy season, as the incoming waste contains higher moisture and lower calorific value, necessitating additional fuel to maintain adequate combustion temperature and ensure proper emission control. The quantity of fuel used and the corresponding power generation details from April 2024 to June 2025 have been provided is filed herewith and marked as **Annexure A.**

4.2 **Quantity of fly ash and bottom ash generation and its utilization for different purposes has not been disclosed.**

That the information with respect to quantities of the fly ash and the bottom ash which had been generated during the period from April 2024 to June 2025 as provided by the project proponent Jabalpur MSW Pvt.

Ltd. is filed herewith and marked as Annexure B.

**4.3 Disclosure should also be made on existing plantation level and demarcating buffer zone for plantation.**

That, the map in relation to the plantation in the demarcated buffer zone of 500 meters radius around the WTE plant (approximately 194 acres), with the existing green cover (around 28.83 acres) which has been highlighted is filed herewith and marked Annexure C-1.

The necessary certification confirming plantation in the said buffer zone from the Garden Department, Jabalpur Municipal Corporation, is filed herewith and marked as Annexure C-2.

**4.4 Annexure R/2-4 (page 39) disclosing stack emission results pertains to only parameters of particulate matter but, monitoring of other parameters as per SWM rules has not been disclosed.**

It is respectfully submitted that the requisite data in this regard is still awaited. The MP PCB had duly communicated to MSW Pvt. Ltd. and Jabalpur Municipal Corporation (JMC), directing them to furnish the monitoring reports of parameters in compliance with the Solid Waste Management Rules, 2016.

The copy of the relevant communication is enclosed herewith as Annexure-D.

5. That, the Hon'ble Tribunal in para 4 of the Order had observed that "**Finding that no detailed disclosure on waste segregation prior feeding for**

**incineration is made, we direct the Jabalpur Nagar Nigam (JNN) to disclose on processing of wet biodegradable waste and quantity of feed prepared with its calorific value. It should also be disclosed if legacy waste is limited to only 95,000 MT and is confined to one site of JNN or other locations."**

With regards to the waste segregation prior to incineration, the processing of wet biodegradable waste, the calorific value of feed, and the legacy waste, the MP PCB submits the following facts:

**5.1 Waste Segregation and Feed Processing:** The Waste-to-Energy (WTE) plant in Jabalpur, commissioned before the Solid Waste Management Rules, 2016, is based on mass incineration technology and is designed to process mixed MSW.

**5.2 Calorific Value of the Waste:** Jabalpur Municipal Corporation (JMC) has informed that, as per the recent waste categorization study carried out by CSIR NEERI the quantity of wet biodegradable waste is 60.60% of the total MSW, this daily quantity average is 294.08 MT. The calorific value of the waste is 1879 Kcal/kg, as per the test conducted by an NABL.

The Certified laboratory copy on behalf of Jabalpur MSW Pvt. Ltd. is filed herewith and marked as **ANNEXURE E.**

**5.3 Legacy Waste:** Under Jabalpur Municipal Corporation following are the two sites with respect to legacy waste along with the necessary details: -

<b>SL. No.</b>	<b>Site Name</b>	<b>Total Waste</b>	<b>Present Status</b>
1	Ranital	1.62 Lakh MT	Remediated, with only final

			disposal and land reclamation pending.
2	Kathonda (unauthorized and Illegal)	3.00 Lakh MT (Earlier in the report it is estimated around 95000 MT)	DPR is under preparation

6. That, the Answering Respondent most humbly submits that, Environmental Compensation on Nagar Palik Nigam Jabalpur of Rs 3.70Crore on dated 22/12/2023 & 08/05/2025 respectively for the non-disposal of legacy waste has been imposed.

The Copy of the directions of EC issued to the project proponent are filed herewith and marked as ANNEXURE-F

7. That, the Ambient Air monitoring and Stack monitoring of the premises of the WTE plant, had been conducted in Jabalpur dated 05.08.2025

Copies of the reports are filed herewith and marked as ANNEXURE-G & photographs of the Inspection are attached as ANNEXURE-H.

8. That, based on the field observations following recommendations should be implemented: -

8.1 Boundaries of buffer zone around the MSW site shall be clearly demarcated and no settlement activities shall be allowed in the said buffer zone.

8.2 The accumulated legacy waste shall be disposed of as soon as possible.

- 8.3 That, the disposal of waste at the site in questions is being done without segregation, resulting in the decreased efficiency of the plant because of the feeding of inert material along with the MSW waste. Therefore, it is recommended that collected waste should be properly segregated into combustible and noncombustible waste and only combustible waste shall be fed into the Waste to energy plant. So that plant operations can be optimized.
- 8.4 As per the information given by Jabalpur Municipal Corporation (JMC), a waste characterization study has been undertaken by CSIR–NEERI. Further necessary action shall be taken in accordance with the findings of the said study. It is further submitted that the quantity of legacy waste has now been reassessed at approximately 3.0 Lakh MT, as against the earlier estimation of 95,000 MT.
- 8.5 Compostable wet waste shall be disposed of either through composting pits or through bio digesters.
- 8.6 Inert waste, fly ash and bottom ash shall be disposed of in the low lying areas, landfills or in the road constructions/abandoned mines in accordance with the fly ash notification issued by the Ministry of Environment Forest & Climate Change, Government of India.
9. It is most humbly submitted that in the light of aforementioned findings, present report may be taken on record for kind perusal of the Hon'ble Tribunal.

**THROUGH**



**RAGHAV SHARMA**

Basement B - 5/202, Safdarjung Enclave,

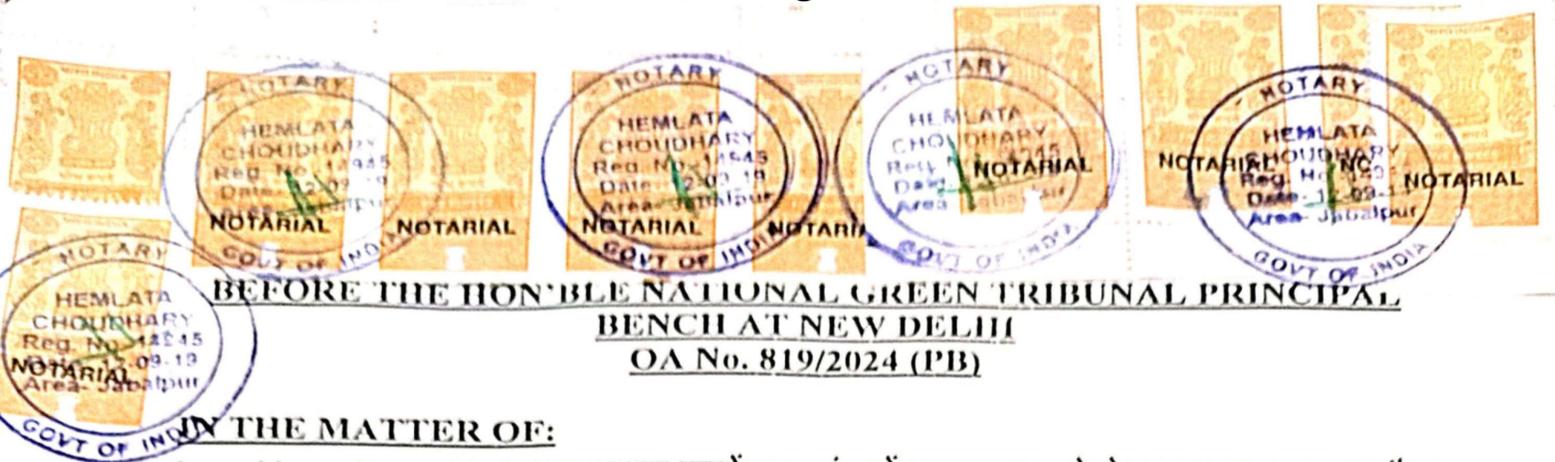
New Delhi – 110029

Mob: (+91) 8527066461

Email: [raghav@srcollegal.in](mailto:raghav@srcollegal.in)

Date: 04/09/2025

Place: NEW DELHI



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL  
BENCH AT NEW DELHI  
OA No. 819/2024 (PB)**

**IN THE MATTER OF:**

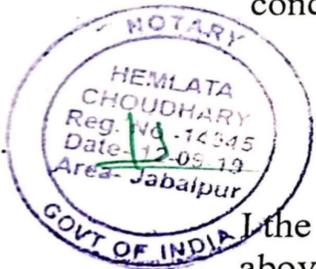
In re News Item titled "जबलपुर कठोदा प्लांट में कचरा जलने के बाद दूर-दूर तक फैल रहे धूल के कण" appearing in Bhaskar hindi.com dated 01.07.2024

04 SEP 2025

**AFFIDAVIT**

I, Kailash Prakash, S/o Late Shri Chaitram Soni Regional Officer, MPPCB Regional Office Jabalpur, and Officer-in-Charge. Age: 61 Years, office at 05, Vijay Nagar, Jabalpur Madhya Pradesh, 4820002 do hereby solemnly affirm on oath as under:

1. That I am Officer in Charge for Madhya Pradesh Pollution Control Board (Respondent No. 2) in the present matter, and am fully conversant with the facts of the case and hence competent to swear on this affidavit.
2. That I am filing a Reply in the aforementioned matter before the Hon'ble Tribunal the contents of which are true and correct and no material fact.
3. That the contents of the Reply are true and correct and no material fact is concealed or suppressed.



**HEMLATA CHOUDHARY  
NOTARY  
GOVT OF INDIA  
JABALPUR DISTRICT**

*[Signature]*  
**DEPONENT**

**VERIFICATION**

The above-named deponent do hereby verify that the contents of the affidavit above are true and correct.

Signed and verified on this \_\_\_\_\_ Day of September, 2025 at Jabalpur (MP)

*[Signature]*  
**DEPONENT**

~~Solemnly affirmed before me~~  
Declared before me as under  
Shri/Smt. \_\_\_\_\_  
Sp. No. \_\_\_\_\_  
Age \_\_\_\_\_  
Residence \_\_\_\_\_  
Who is personally known to me/has  
been duly identified by \_\_\_\_\_  
\_\_\_\_\_

## Annexure-A

## Annexure A

MSW Fuel Consumption and Gross Electricity Generation Data Jabalpur MSW Pvt. Ltd.			
Month	MSW Fuel Consumption (In MT)	Gross Electricity Generation (In kWh)	Remark
Apr-24	17,271.34	34,65,390	Under CIRP Process of NCLT
May-24	17,281.40	32,46,100	Under CIRP Process of NCLT
Jun-24	11,131.00	31,93,400	Under CIRP Process of NCLT
Jul-24	18,415.92	26,69,600	Under CIRP Process of NCLT
Aug-24	11,620.00	15,27,900	Under CIRP Process of NCLT
Sep-24	12,618.00	16,60,300	Under CIRP Process of NCLT
Oct-24	16,946.76	32,44,770	Under CIRP Process of NCLT
Nov-24	18,040.99	41,57,100	Under CIRP Process of NCLT
Dec-24	15,814.00	31,72,900	Under CIRP Process of NCLT
Jan-25	12,126.00	26,11,800	Under CIRP Process of NCLT
Feb-25	15,556.00	26,75,600	Under CIRP Process of NCLT
Mar-25	14,105.00	30,54,200	Under CIRP Process of NCLT
Apr-25	16,318.00	27,15,600	Under Kundan Group
May-25	14,076.00	19,70,500	Under Kundan Group
Jun-25	8,760.75	12,64,100	Under Kundan Group, WTE plant was under maintenance
Jul-25	12,854.00	15,16,000	Under Kundan Group
<b>Total</b>	<b>2,32,935.16</b>	<b>4,21,45,260.00</b>	



## Annexure-B

Annexure B

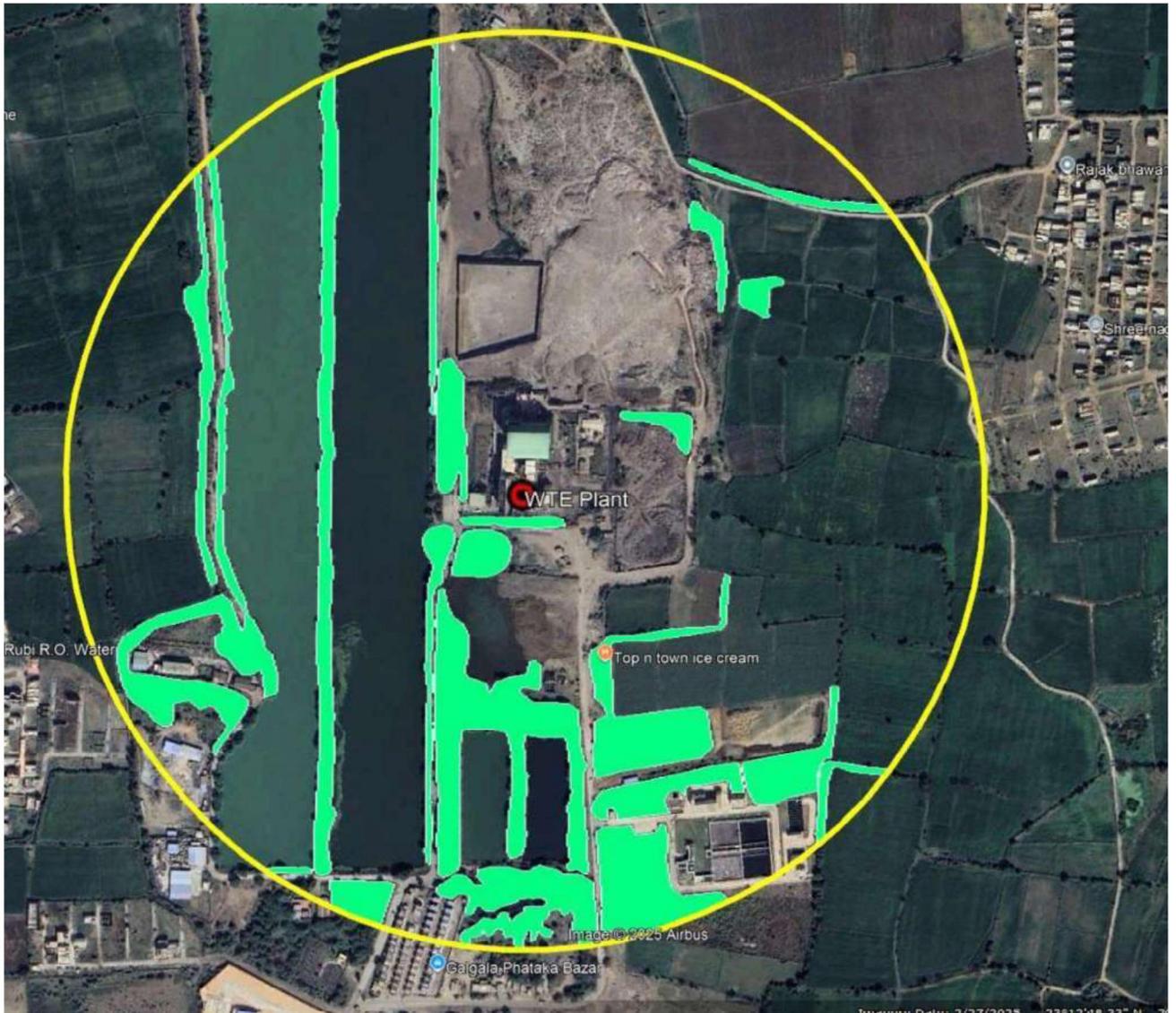
MSW Fuel Consumption and By-Product Generation Data				
Jabalpur MSW Pvt. Ltd.				
Month	MSW Fuel Consumption (In MT)	Bottom Ash* Generated (In MT)	Fly Ash Generated (In MT)	Remark
Apr-24	17,271.34	2,677.06	336.79	Under CIRP Process of NCLT
May-24	17,281.40	2,765.02	343.90	Under CIRP Process of NCLT
Jun-24	11,131.00	1,675.22	218.17	Under CIRP Process of NCLT
Jul-24	18,415.92	3,335.12	362.79	Under CIRP Process of NCLT
Aug-24	11,620.00	2,010.26	224.27	Under CIRP Process of NCLT
Sep-24	12,618.00	2,296.48	253.62	Under CIRP Process of NCLT
Oct-24	16,946.76	2,982.63	325.38	Under CIRP Process of NCLT
Nov-24	18,040.99	3,030.89	371.64	Under CIRP Process of NCLT
Dec-24	15,814.00	2,625.12	314.70	Under CIRP Process of NCLT
Jan-25	12,126.00	1,952.29	242.52	Under CIRP Process of NCLT
Feb-25	15,556.00	2,457.85	306.45	Under CIRP Process of NCLT
Mar-25	14,105.00	2,129.86	287.74	Under CIRP Process of NCLT
Apr-25	16,318.00	2,431.38	334.52	Under Kundan Group
May-25	14,076.00	2,167.70	284.34	Under Kundan Group
Jun-25	8,760.75	1,428.00	174.34	Under Kundan Group, WTE plant was under maintenance
Jul-25	12,854.00	2,210.89	257.08	Under Kundan Group
<b>Total</b>	<b>2,32,935.16</b>	<b>38,175.76</b>	<b>4,638.25</b>	

\*Generated bottom ash is disposed at nearby scientific landfill site

\*Generated fly ash is sold to various public/private entities,



**Annexure-C1** (Highlighted Plantation area cover within 500m radius of WTE plant, kathonda)



## Annexure-C2

कार्यालय, उद्यान विभाग नगर पालिक निगम जबलपुर  
क्रमिक संख्या 25-26/1379 दिनांक 04/08/2025

प्रमाणित किया जाता है कि उद्यान विभाग नगर पालिक निगम जबलपुर द्वारा वेस्ट टू एनर्जी प्लांट कठौदा हेतु निर्धारित बफर जोन में दिनांक 08/08/2024 से 04/08/2025 तक कुल संख्या- 35,000 का बीजारोपण किया गया जिसमें विभिन्न प्रजातियों के 22,000 पौधे तैयार हो गए हैं।

उद्यान अधिकारी  
नगर पालिक निगम जबलपुर



क्षेत्रीय कार्यालय,  
म.प्र. प्रदूषण नियंत्रण बोर्ड,

स्कीम नं० 5, प्लॉट नं.455/456, विजयनगर, जबलपुर-482002

Phone & Fax-0761-4042780 E-Mail romppcbjbp@rediffmail.com

कमांक-701 /क्षे.का/प्रनिबो/2025

जबलपुर, दिनांक-7/05/2025

प्रति,

✓ महाप्रबंधक,  
मेसर्स जबलपुर एम0एस0डब्ल्यू0 प्लान्ट  
ग्राम कठौंदा, जबलपुर  
जिला जबलपुर (म0प्र0)

विषय- Direction under section 5 of the Environmental (protection) act. 1986 to submit action taken report and compliance status of the Waste to Energy (WtE) plants in compliance of Hon'ble Directions dated 16.04.2025 related to Waste to energy plants.

संदर्भ:- इस कार्यालय का पत्र कमांक 2127 दिनांक 07/05/2025.

—00—

उपरोक्त विषयांतर्गत कृपया संदर्भित पत्र का अवलोकन हो, जिसके द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा Direction under section 5 of the Environmental (protection) act. 1986 to submit action taken report and compliance status of the Waste to Energy (WtE) plants in compliance of Hon'ble Directions dated 16.04.2025 related to Waste to energy के संबंध में टोस अपशिष्ट प्रबंधन नियम 2016 के पैरा-बी (Parameters for Treated Leachate of schedule-II of SWM Rules-2016) एवं पैरा-सी (Parameters for incineration of schedule-II of SWM Rules-2016) में दर्शाये गये मापदंडों की जानकारी उपलब्ध करावें जिसमें विशेष रूप से Total Dioxins and Furans Parameter (Para C, SWM Rules 2016) की जानकारी चाही गई है।

संलग्न :- उपरोक्तानुसार

(के0पी0सोनी)

क्षेत्रीय अधिकारी

म0प्र0 प्रदूषण नियंत्रण बोर्ड

जिला-जबलपुर (म0प्र0)

पृ०कमांक-----/क्षे.का/प्रनिबो/2025

जबलपुर, दिनांक-----

प्रतिलिपि :-

आयुक्त महोदया, नगर पालिक निगम जबलपुर जिला जबलपुर की ओर सादर सूचनार्थ।

(के0पी0सोनी)

क्षेत्रीय अधिकारी

जिला-जबलपुर (म0प्र0)

Total Nitrogen (as N), per cent by weight, minimum	0.8	0.4
Total Phosphate (as P <sub>2</sub> O <sub>5</sub> ) percent by weight, minimum	0.4	10.4
Total Potassium (as K <sub>2</sub> O), percent by weight, minimum	0.4	-
Colour	Dark brown to black	-
Odour	Absence of foul Odor	-
Particle size	Minimum 90% material should pass through 4.0 mm IS sieve	Minimum 90% material should pass through 4.0 mm IS sieve
Conductivity (as dsm-1), not more than	4.0	8.2

\* Compost (final product) exceeding the above stated concentration limits shall not be used for food crops. However, it may be utilized for purposes other than growing food crops.

**B. Standards for treated leachates.**-The disposal of treated leachates shall meet the following standards, namely:-

S. No	Parameter	Standards ( Mode of Disposal )		
		Inland surface water	Public sewers	Land disposal
(1)	(2)	(3)	(4)	(5)
1.	Suspended solids, mg/l, max	100	600	200
2.	Dissolved solids (inorganic) mg/l, max.	2100	2100	2100
3	pH value	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
4	Ammonical nitrogen (as N), mg/l, max.	50	50	-
5	Total Kjeldahl nitrogen (as N), mg/l, max.	100	-	-
6	Biochemical oxygen demand (3 days at 27° C) max.(mg/l)	30	350	100
7	Chemical oxygen demand, mg/l, max.	250	-	-
8	Arsenic (as As), mg/l, max	0.2	0.2	0.2
9	Mercury (as Hg), mg/l, max	0.01	0.01	-
10	Lead (as Pb), mg/l, max	0.1	1.0	-
11	Cadmium (as Cd), mg/l, max	2.0	1.0	-

12	Total Chromium (as Cr), mg/l, max.	2.0	2.0	-
13	Copper (as Cu), mg/l, max.	3.0	3.0	-
14	Zinc (as Zn), mg/l, max.	5.0	15	-
15	Nickel (as Ni), mg/l, max	3.0	3.0	-
16	Cyanide (as CN), mg/l, max.	0.2	2.0	0.2
17	Chloride (as Cl), mg/l, max.	1000	1000	600
18	Fluoride (as F), mg/l, max	2.0	1.5	-
19	Phenolic compounds (as C <sub>6</sub> H <sub>5</sub> OH) mg/l, max.	1.0	5.0	-

Note : While discharging treated leachates into inland surface waters, quantity of leachates being discharged and the quantity of dilution water available in the receiving water body shall be given due consideration.

C. **Standards for incineration:** The Emission from incinerators /thermal technologies in Solid Waste treatment/disposal facility shall meet the following standards, namely:-

Parameter	Emission standard		
	(1)	(2)	(3)
Particulates	50 mg/Nm <sup>3</sup>	Standard refers to half hourly average value	
HCl	50 mg/Nm <sup>3</sup>	Standard refers to half hourly average value	
SO <sub>2</sub>	200 mg/Nm <sup>3</sup>	Standard refers to half hourly average value	
CO	100 mg/Nm <sup>3</sup>	Standard refers to half hourly average value	
	50 mg/Nm <sup>3</sup>	Standard refers to daily average value	
Total Organic Carbon	20 mg/Nm <sup>3</sup>	Standard refers to half hourly average value	
HF	4 mg/Nm <sup>3</sup>	Standard refers to half hourly average value	
NO <sub>x</sub> (NO and NO <sub>2</sub> expressed as NO <sub>2</sub> )	400 mg/Nm <sup>3</sup>	Standard refers to half hourly average value	
Total dioxins and furans	0.1 ng TEQ/Nm <sup>3</sup>	Standard refers to 6-8 hours sampling. Please refer guidelines for 17 concerned congeners for toxic equivalence values to arrive at total toxic equivalence.	
Cd + Th + their compounds	0.05 mg/Nm <sup>3</sup>	Standard refers to sampling time anywhere between 30 minutes and 8 hours.	
Hg and its compounds	0.05 mg/Nm <sup>3</sup>	Standard refers to sampling time anywhere between 30 minutes and 8 hours.	





स्मरण पत्र

क्षेत्रीय कार्यालय,  
म.प्र. प्रदूषण नियंत्रण बोर्ड,

स्कीम नं० 5, प्लॉट नं. 455/456, विजयनगर, जबलपुर-482002

Phone & Fax-0761-4042780 E-Mail romppcbjbp@rediffmail.com

कमांक-791 /क्षे.का/प्रनिबो/2025

जबलपुर, दिनांक-4/9/25

प्रति,

महाप्रबंधक,  
मेसर्स जबलपुर एम0एस0डब्ल्यू0 प्लान्ट  
ग्राम कठौंदा, जबलपुर  
जिला जबलपुर (म0प्र0)

विषय- Direction under section 5 of the Environmental (protection) act. 1986 to submit action taken report and compliance status of the Waste to Energy (WtE) plants in compliance of Hon'ble NGT Directions dated 16.04.2025 related to Waste to energy plants.

संदर्भ:- 1) इस कार्यालय का पत्र कमांक 701 दिनांक 07/08/2025  
2) इस कार्यालय का पत्र कमांक 2127 दिनांक 07/05/2025.

—00—

उपरोक्त विषयांतर्गत संदर्भित पत्रों के माध्यम से माननीय राष्ट्रीय हरित अधिकरण में लंबित प्रकरणों के सम्बन्ध में वेस्ट टू एनर्जी प्लांट से सम्बंधित ठोस अपशिष्ट प्रबंधन नियम 2016 के पैरा-बी (Parameters for Treated Leachate of schedule-II of SWM Rules-2016) एवं पैरा-सी (Parameters for incineration of schedule-II of SWM Rules-2016) में दर्शाये गये मापदंडों विशेष रूप से Total Dioxins and Furans Parameter (Para C, SWM Rules 2016) की जानकारी चाही गई गयी थी, जो आज दिनांक तक अप्राप्त है।

कृपया उक्त जानकारी अतिशीघ्र इस कार्यालय को उपलब्ध कराया जाना सुनिश्चित करें जिससे वेस्ट टू एनर्जी प्लांट से सम्बद्ध प्रकरणों में उक्त जानकारी माननीय राष्ट्रीय हरित अधिकरण के समक्ष प्रस्तुत कर माननीय अधिकरण के आदेशों का पालन सुनिश्चित किया जा सके।

संलग्न :- उपरोक्तानुसार

(के०पी०सोनी)

क्षेत्रीय अधिकारी

पृ०कमांक-792 /क्षे.का/प्रनिबो/2025

जबलपुर, दिनांक-4/9/25

प्रतिलिपि :-

आयुक्त महोदय, नगर पालिक निगम जबलपुर जिला जबलपुर की ओर सादर सूचनार्थ।

(के०पी०सोनी)

क्षेत्रीय अधिकारी

07/08

## Annexure-E



## RKCT LABORATORY PVT. LTD.

AN ISO: 9001-2015 CERTIFIED COMPANY  
(MECHANICAL TESTING, ELECTRICAL TESTING, CHEMICAL TESTING, FOOD TESTING,

BUILDING MATERIAL TESTING, WATER TESTING, NON DESTRUCTIVE TESTING)

Address : 316/3, Raigwa, Patan Bypass Road, Jabalpur, M.P., 482002

Email : Info@rkcc.in, rkctlaboratory@gmail.com ,Web : www.rkcc.in

Contact : Toll Free No : 18002338844, 7828205137 (O)

### TEST REPORT

Report No.-RKCT/2025/02/0480-1743	Description of Sample :- Waste Material
Agreement No. :- NA	Group:- Building Material   Discipline: Chemical
Reference No. :- Q	Packing When Received: Plastic Bag Sample Submitted By: Agency
Name of Agency :- M/s. Jabalpur MSW Private Limited.	Quantity when received: 2kg
	Temperature:-27.8° C   Humidity: 58%
	Date of Sample Received:- 10.02.2025
	Date of Test Start:- 10.02.2025
Project name:- Testing of Fly Ash at Khasra no 376 Kathonda ,WTE Plant 11.5 MW ,Jabalpur (M.P)	Date of test Completion:- 13.02.2025
	Date of Report Issue:- 14.02.2025

#### TEST RESULTS OF SOLIDS WASTE SAMPLE ARE REPORTED AS BELOW

S. No.	Name Of Test	Units of Measurement	Test Result	Limit	Test Method
1.	PH Value		6.78	6.5-9.5	IS:10158 :RA 2019
2.	Moisture	%	22.56	Max 15.0-25.0	IS:10158 :RA 2019
3.	Total Organic Carbon	%	28.19	Minimum 12.0	IS:10158 :RA 2019
4.	Total Nitrogen	%	1.17	Minimum 0.8	IS:10158 :RA 2019
5.	Total Phosphate	%	0.70	Minimum 0.4	IS:10158 :RA 2019
6.	Total Potassium	%	0.48	Minimum 0.4	IS:10158 :RA 2019
7.	Ash	%	25.32	-	IS:10158 :RA 2019
8.	Calorific Value	Kcal/kg	1879	-	IS:10158 :RA 2019

\*\*\*\*\*End of Report\*\*\*\*\*

*Ravindra*  
Reviewed By

*Ravindra*  
  
 Authorized Signatory  
 Name: Ravindra Kumar  
 Designation: MD/QM



MADHYA PRADESH POLLUTION CONTROL BOARD

Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur

Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

O/C

No. 2488 /ROPCB/2023

Jabalpur, Date: 22/12/2023

To,

The Commissioner  
Nagar Palik Nigam Jabalpur  
Dist- Jabalpur

**Sub- Execution of the Direction passed by Hon'ble National Green Tribunal imposing Environmental Compensation for the period 01/07/2021 to 31/10/2023 for violating the provision of Solid Waste Management Rules 2023**

- Ref- 1- NGT orders dated 25/02/2020, 28/02/2020 & 14/12/2020 in OA No. 606/2018 "Compliance of Municipal Solid Waste Management Rules 2016"**  
**2-Head Office Letter No. 174/MSW/HOPCB/2021 Bhopal Dated 24/12/2021**  
**3-Head office order No. 198/Legal/PCB/2023 Bhopal dated 11/08/2023**  
**4-Hon'ble NGT Case No. 71/2023 order dated 31/10/2023**  
**5-This office letter No. 2327 Dated 24/11/2023**

WHEREAS, MP Pollution Control Board (MPPCB) is a statutory body constituted under section 4 of the Water (Prevention & Control of Pollution) Act, 1974 and has been entrusted with the responsibilities of enforcement of the Environment Laws prevailing in the state.

WHEREAS the M.P. Pollution Control Board Bhopal has authorized to Regional Officer, MPPCB vide Office Order No. 198 Dated 11/08/2023 for imposing Environmental Compensation.

WHEREAS, you are the Nagar Nigam Jabalpur and it is the mandatory duty of Urban Local Bodies/Cantonment Board to comply with the Solid Waste Management Rules 2016 as well management & treatment of sewage of the town & to protect the natural water bodies from pollution as per provision of Water (Prevention & Control of Pollution) Act 1974

WHEREAS you are discharging untreated sewage from town into Narmada River which is violation of section 24 of Water (Prevention & Control of Pollution) Act 1974.

WHEREAS you have not obtained authorization as per the provision of Solid waste Management Rules 2016 from the MPPCB.

WHEREAS as per the order on dated 31/10/2023 in case no 71/2023 (Kirtikumar Sadashiv Bhatt V/s Narmada Water Resource Department & others ) Hon'ble NGT, Zonal Bench Bhopal has issued instruction to respective Regional officer to assess environment compensation wrt discharge of untreated sewage in Narmada River in Jabalpur Twon.



20  
**MADHYA PRADESH POLLUTION CONTROL BOARD**  
 Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur  
 Phone (0761)-4042780, E- mail:it\_romppcbjb@rediffmail.com

WHEREAS in OA No. 606/2018 "Compliance of Municipal Solid Waste Management Rules 2016" and other environment issues. Hon'ble National Green Tribunal Principal Bench. New Delhi has directed on 17/01/2020 & 25/02/2020 that:-

- 1- *After 31/03/2020 failure to comply with Rules 22 of SWM Rules from serial No. 1 to 10 every local body shall be liable to pay compensation at the rate of Rs. 10 Lakh per month per local body for population at between 5 lakh and 10 Lakh and Rs. 1 Lakh Per month per other local body from 01/04/2020 till compliance.*
- 2- *Continued failure of every local body on the subject of commencing the work of legacy waste sites remediation from 01/04/2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 Lakh per month local body for population of above 10 Lakha and 1 Lakh per month per other local body.*
- 3- *Commencement of settling up to STPs by 31/03/2020- compensation in payable for failure to do so at the rate of Rs. 5 Lakh per month per STP by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2021*
- 4- *Commencement of settling up to STPs by 31/03/2021- compensation in payable for failure to do so at the rate of Rs. 10 Lakh per month per STP by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2021*
- 5- *Interims measures for phytoremediation/bioremediation etc. in respect of 100% sewage to reduce the pollution load on recipient water bodies shall be undertaken by 31/03/2020. Compensation in payable for failure to do so at the rate of Rs. 5 Lakh per month per drain by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2020)*

WHEREAS State PCB has been directed by NGT vide order dated 28/02/2020 to assess and recover the amount of compensation liable to be paid by the Urban Local Bodies on the basis of above criteria.

WHEREAS NGT vide its order dated 14/12/2020 has extended the time line for levy of compensation from 01/04/2020 to 01/07/2020.

And where as Hon'ble NGT vide its order dated 10/01/2020 has directed in Para 36 (a) that "if the local bodies are unable to bear financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local bodies"

WHEREAS there is no change in ground reality as observed during inspection done by our officer's time to time in past.



# MADHYA PRADESH POLLUTION CONTROL BOARD

Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur

Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

73

WHEREAS Hon'ble NGT has issued order dated 08/12/2023 "The state Pollution Control Board is directed to assess the Environmental compensation district wise and to proceed further in accordance with rules"

WHEREAS as per report of the site inspection dated 03/02/2022 & 07/11/2023 carried by the MPPCB you have not complied with the tasks and timelines given by Hon'ble NGT therefore you are liable to pay environmental compensation in the period 01/07/2021 to 31/10/2023 as per table given below: -

ULB Name	District	Rules 22 of SWM Rules 2016		Non-Compliance		Commencement of STP installation		Total Rs. In lakh	
		S. No of non-compliance	Compensation (Rs. In Lakh)	Legacy waste disposal compensation in Rs.	Bioremediation of Drains	No of STPs	Compensation (Rs. In Lakh)		
Jabalpur	Jabalpur	2,4,10	N.A	280	03	NA	03	840	1120

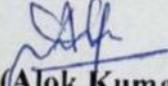
WHEREAS, till date no reply of above referred notice dated 24/11/2023 has been received from you end.

You are, hereby directed to pay Environment Compensation of Rs. 1120 lakhs, of above direction. The amount shall be deposited in the following account :-

Bank and Branch	Punjab national Bank
Account No.	6310001200000043
Beneficiary Name	Member Secretary
IFSC Code	PUNB0631000

AND in case of failure, action is liable to be initiated against you under relevant Acts/Provisions.

For and on behalf of MPPCB

  
(Alok Kumar Jain)  
Regional Officer

Jabalpur, Date: 12/11/23

Endt.No.:- 2489 /HOPCB/2023

Copy to:-

- 1- Member Secretary, M.P. Pollution Control Board Bhopal for information.
- 2- The District Collector, Jabalpur for information and necessary action.
- 3- Director (Environment) Legal Section, M.P. Pollution Control Board Bhopal for information.

  
(Alok Kumar Jain)  
Regional Officer



क्षेत्रीय कार्यालय,  
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,  
स्कीम नं० 5, प्लॉट नं.455/456, विजयनगर, जबलपुर-482002

Phone & Fex-0761-4042780 E-Mail romppcbjbp@rediffmail.com

कमांक 652 /क्षे.का./प्रनिबो/2025  
प्रति,

जबलपुर, दिनांक 4/8/25

कलेक्टर मधेय,  
जबलपुर जिला-जबलपुर

विषय :- नगर पालिक निगम जबलपुर जिला-जबलपुर पर अधिरोपित पर्यावरण क्षतिपूर्ति राशि 360 लाख की भू-राजस्व के रूप में वसूली करने बावत।

संदर्भ :- 1-इस कार्यालय का पत्र कमांक 67 दिनांक 16/04/2025  
2-इस कार्यालय का पत्र कमांक 200 दिनांक 08/05/2025

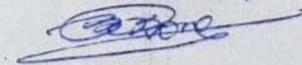
—00—

उपरोक्त विशयान्तर्गत संदर्भित पत्रानुसार लेख है कि माननीय राष्ट्रीय हरित अधिरण में प्रचलित प्रकरण कमांक 606/2018 एवं प्रकरण कमांक 71/2023 में जारी आदेशानुसार निर्देशों के परिपालन में नगर पालिक निगम जबलपुर पर अधिरोपित पर्यावरण क्षतिपूर्ति जमा कराये जाने हेतु पत्र लिखा गया था। इस संबंध में क्षेत्रीय कार्यालय जबलपुर के पत्र कमांक 200 दिनांक 08/05/2025 की प्रति संलग्न है। पूर्व में भी बोर्ड द्वारा समय समय पर जारी पत्रानुसार नगर पालिक निगम जबलपुर पर अधिरोपित पर्यावरण क्षतिपूर्ति की राशि जमा कराये जाने हेतु अनुरोध किया गया था परंतु नगर पालिक निगम जबलपुर द्वारा उक्त राशि आज दिनांक तक जमा नहीं की गई है।

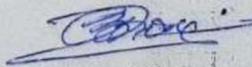
अतः नगर पालिक निगम जबलपुर जिला-जबलपुर के विरुद्ध अधिरोपित पर्यावरण क्षतिपूर्ति की वसूली भूराजस्व के रूप में कर सदस्य सचिव, M0PRO प्रदूषण नियंत्रण बोर्ड एन्वायरमेन्ट प्रोजेक्शन फंड एनजीटी एकाउंट पंजाब नेशनल बैंक शाहपुर भोपाल IFSC Code PUNB0631000, A/C 63100012000000 में जमा कराये जाने का अनुरोध है।

संलग्न- उपरोक्तानुसार

पृ 653 /क्षे.का./प्रनिबो/2025,  
प्रतिलिपि:-

  
(के.पी.सोनी)  
क्षेत्रीय अधिकारी  
जबलपुर, दिनांक 4/8/25

1. सदस्य सचिव, M0PRO प्रदूषण नियंत्रण बोर्ड भोपाल की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
2. जिला परियोजना अधिकारी शहरी विकास अधिकरण जबलपुर जिला-जबलपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. संयुक्त संचालक नगरीय प्रशासन विकास विभाग जबलपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

  
(के.पी.सोनी)  
क्षेत्रीय अधिकारी



**MADHYA PRADESH POLLUTION CONTROL BOARD**

Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur

Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

No. **199** /ROPCB/2025

Jabalpur, Date: **8/5/2025**

To,

The Commissioner  
Nagar Palik Nigam Jabalpur  
Dist- Jabalpur

Sub- Execution of the Direction passed by Hon'ble National Green Tribunal imposing Environmental Compensation for the period 01/07/2024 to 31/03/2025 for violating the provision of Solid Waste Management Rules 2023

Ref- 1- NGT orders dated 25/02/2020, 28/02/2020 & 14/12/2020 in OA No. 606/2018  
"Compliance of Municipal Solid Waste Management Rules 2016"

2-Head Office Letter No. 174/MSW/HOPCB/2021 Bhopal Dated 24/12/2021

3-Head office order No. 198/Legal/PCB/2023 Bhopal dated 11/08/2023

4-Hon'ble NGT Case No. 71/2023 order dated 31/10/2023

5-This office letter No. 2327 Dated 24/11/2023

6- NGT Order dated 06/03/2024 In O.A. No. 71/2023

7-This office letter No. 141 Dated 18/04/2024

8-This office letter No. 1404 dated 01/10/2024

9-This office letter No. 67 dated 16/04/2025

WHEREAS, MP Pollution Control Board (MPPCB) is a statutory body constituted under section 4 of the Water (Prevention & Control of Pollution) Act, 1974 and has been entrusted with the responsibilities of enforcement of the Environment Laws prevailing in the state.

WHEREAS the M.P. Pollution Control Board Bhopal has authorized to Regional Officer, MPPCB vide Office Order No. 198 Dated 11/08/2023 for imposing Environmental Compensation.

WHEREAS, you are the Nagar Nigam Jabalpur and it is the mandatory duty of Urban Local Bodies/Cantonment Board to comply with the Solid Waste Management Rules 2016 as well management & treatment of sewage of the town & to protect the natural water bodies from pollution as per provision of Water (Prevention & Control of Pollution) Act 1974

WHEREAS you are discharging untreated sewage from town into Narmada River which is violation of section 24 of Water (Prevention & Control of Pollution) Act 1974.

WHEREAS you have not obtained authorization as per the provision of Solid waste Management Rules 2016 from the MPPCB.

WHEREAS as per the order on dated 06/03/2024 in case no 71/2023 (Kirtikumar Sadashiv Bhatt V/s Narmada Water Resource Department & others ) Hon'ble NGT, Zonal



**MADHYA PRADESH POLLUTION CONTROL BOARD**  
 Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur  
 Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

Bench Bhopal has issued instruction to respective Regional officer to assess environment compensation wrt discharge of untreated sewage in Narmada River in Jabalpur Twon.

WHEREAS in OA No. 606/2018 "Compliance of Municipal Solid Waste Management Rules 2016" and other environment issues. Hon'ble National Green Tribunal Principal Bench. New Delhi has directed on 17/01/2020 & 25/02/2020 that:-

- 1- *After 31/03/2020 failure to comply with Rules 22 of SWM Rules from serial No. 1 to 10 every local body shall be liable to pay compensation at the rate of Rs. 10 Lakh per month per local body for population at between 5 lakh and 10 Lakh and Rs. 1 Lakh Per month per other local body from 01/04/2020 till compliance.*
- 2- *Continued failure of every local body on the subject of commencing the work of legacy waste sites remediation from 01/04/2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 Lakh per month local body for population of above 10 Lakha and 1 Lakh per month per other local body.*
- 3- *Commencement of settling up to STPs by 31/03/2020- compensation in payable for failure to do so at the rate of Rs. 5 Lakh per month per STP by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2021*
- 4- *Commencement of settling up to STPs by 31/03/2021- compensation in payable for failure to do so at the rate of Rs. 10 Lakh per month per STP by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2021*
- 5- *Interims measures for phytoremediation/bioremediation etc. in respect of 100% sewage to reduce the pollution load on recipient water bodies shall be undertaken by 31/03/2020. Compensation in payable for failure to do so at the rate of Rs. 5 Lakh per month per drain by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2020)*

WHEREAS State PCB has been directed by NGT vide order dated 28/02/2020 to assess and recover the amount of compensation liable to be paid by the Urban Local Bodies on the basis of above criteria.

WHEREAS NGT vide its order dated 14/12/2020 has extended the time line for levy of compensation from 01/04/2020 to 01/07/2020.

And where as Hon'ble NGT vide its order dated 10/01/2020 has directed in Para 36 (a) that "if the local bodies are unable to bear financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local bodies"

WHEREAS there is no change in ground reality as observed during inspection done by our officer's time to time in past.



**MADHYA PRADESH POLLUTION CONTROL BOARD**  
Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur  
Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

WHEREAS Hon'ble NGT has issued order dated 08/12/2023 "The state Pollution Control Board is directed to assess the Environmental compensation district wise and to proceed further in accordance with rules"

WHEREAS as per report of the site inspection dated 07/04/2025 carried by the MPPCB you have not complied with the tasks and timelines given by Hon'ble NGT therefore you are liable to pay environmental compensation in the period 01/07/2024 to 31/03/2025 as per table given below: -

ULB Name	District	Non-Compliance							
		Rules 22 of SWM Rules 2016		Legacy waste disposal compensation in Rs.	Bioremediation of Drains		Commencement of STP installation		Total Rs. In lakh
		S. No of non-compliance	Compensation (Rs. In Lakh)		No of Drain	Compensation in Rs.	No of STPs	Compensation (Rs. In Lakh)	
Jabalpur	Jabalpur	2,4,10	N.A	90 (9 Month)	03	NA	03	270	360

WHEREAS, till date no reply of above referred notice no. 67 dated 16/04/2025 has been received from you end.

**You are, hereby directed to pay Environment Compensation of Rs. 360 lakhs, of above direction. The amount shall be deposited in the following account :-**

Bank and Branch	Punjab national Bank
Account No.	6310001200000043
Beneficiary Name	Member Secretary
IFSC Code	PUNB0631000

AND in case of failure, action is liable to be initiated against you under relevant Acts/Provisions.

**For and on behalf of MPPCB**

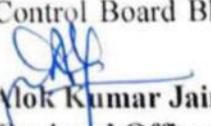
  
(Alok Kumar Jain)  
Regional Officer

Jabalpur, Date: 8/5/25

Endt.No.:- 20 /HOPCB/2025

Copy to:-

- 1- Member Secretary, M.P. Pollution Control Board Bhopal for information.
- 2- The District Collector, Jabalpur for information and necessary action.
- 3- Director (Environment) Legal Section, M.P. Pollution Control Board Bhopal for information.

  
(Alok Kumar Jain)  
Regional Officer

OK Raja AB



**MADHYA PRADESH POLLUTION CONTROL BOARD**

Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur

Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

No. 67 /ROPCB/2025

Jabalpur, Date: 16/4/2025

To,

The Commissioner  
Nagar Palik Nigam Jabalpur  
Dist- Jabalpur

**Sub-Imposing of Environmental Compensation for the period 01/07/2024 to 31/03/2025 due to violation of directions of the Hon'ble National Green Tribunal in the provision of section of 24 of water (Prevention & Control of Pollution) act 1974 and the provision of Solid Waste Management Rules 2016, Notice there of**

**Ref- 1- NGT orders dated 25/02/2020, 28/02/2020 & 14/12/2020 in OA No. 606/2018 "Compliance of Municipal Solid Waste Management Rules 2016"**

**2-Head Office Letter No. 174/MSW/HOPCB/2021 Bhopal Dated 24/12/2021**

**3-Head office order No. 198/Legal/PCB/2023 Bhopal dated 11/08/2023**

**4-Hon'ble NGT Case No. 71/2023 order dated 31/10/2023**

**5-This office letter No. 2327 Dated 24/11/2023**

**6- NGT Order dated 06/03/2024 In O.A. No. 71/2023**

**7--This office letter No. 141 Dated 18/04/2024**

**8- This office letter No. 1404 Dated 01/10/2024**

WHEREAS, MP Pollution Control Board (MPPCB) is a statutory body constituted under section 4 of the Water (Prevention & Control of Pollution) Act, 1974 and has been entrusted with the responsibilities of enforcement of the Environment Laws prevailing in the state.

WHEREAS the M.P. Pollution Control Board Bhopal has authorized to Regional Officer, MPPCB vide Office Order No. 198 Dated 11/08/2023 for imposing Environmental Compensation.

WHEREAS, you are the Nagar Nigam Jabalpur and it is the mandatory duty of Urban Local Bodies/Cantonment Board to comply with the Solid Waste Management Rules 2016 as well management & treatment of sewage of the town & to protect the natural water bodies from pollution as per provision of Water (Prevention & Control of Pollution) Act 1974

WHEREAS you are discharging untreated sewage from town into Narmada River which is violation of section 24 of Water (Prevention & Control of Pollution) Act 1974.

WHEREAS you have not obtained authorization as per the provision of Solid waste Management Rules 2016 from the MPPCB.

WHEREAS as per the order on dated 06/03/2024 in case no 71/2023 (Kirtikumar Sadashiv Bhatt V/s Narmada Water Resource Department & others ) Hon'ble NGT, Zonal

**MADHYA PRADESH POLLUTION CONTROL BOARD**  
 Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur  
 Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

Bench Bhopal has issued instruction to respective Regional officer to assess environment compensation wrt discharge of untreated sewage in Narmada River in Jabalpur Twon.

WHEREAS in OA No. 606/2018 "Compliance of Municipal Solid Waste Management Rules 2016" and other environment issues. Hon'ble National Green Tribunal Principal Bench. New Delhi has directed on 17/01/2020 & 25/02/2020 that:-

- 1- After 31/03/2020 failure to comply with Rules 22 of SWM Rules from serial No. 1 to 10 every local body shall be liable to pay compensation at the rate of Rs. 10 Lakh per month per local body for population at between 5 lakh and 10 Lakh and Rs. 1 Lakh Per month per other local body from 01/04/2020 till compliance.
- 2- Continued failure of every local body on the subject of commencing the work of legacy waste sites remediation from 01/04/2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 Lakh per month local body for population of above 10 Lakha and 1 Lakh per month per other local body.
- 3- Commencement of settling up to STPs by 31/03/2020- compensation in payable for failure to do so at the rate of Rs. 5 Lakh per month per STP by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2021
- 4- Commencement of settling up to STPs by 31/03/2021- compensation in payable for failure to do so at the rate of Rs. 10 Lakh per month per STP by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2021
- 5- Interims measures for phytoremediation/bioremediation etc. in respect of 100% sewage to reduce the pollution load on recipient water bodies shall be undertaken by 31/03/2020. Compensation in payable for failure to do so at the rate of Rs. 5 Lakh per month per drain by concerned local bodies/State (in terms of orders dated 28/08/2019 in OA No. 593/2017 and 06/12/2019 in O.A. No. 673/2018) w.e.f. 01/04/2020)

WHEREAS State PCB has been directed by NGT vide order dated 28/02/2020 to assess and recover the amount of compensation liable to be paid by the Urban Local Bodies on the basis of above criteria.

WHEREAS NGT vide its order dated 14/12/2020 has extended the time line for levy of compensation from 01/04/2020 to 01/07/2020.

And where as Hon'ble NGT vide its order dated 10/01/2020 has directed in Para 36 (a) that "if the local bodies are unable to bear financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local bodies"

WHEREAS there is no change in ground reality as observed during inspection done by our officer's time to time in past.



**MADHYA PRADESH POLLUTION CONTROL BOARD**  
Scheme No. 05 Plot No. 455/456, Vijay Nagar, Jabalpur  
Phone (0761)-4042780, E- mail:it\_romppcbjbp@rediffmail.com

WHEREAS Hon'ble NGT has issued order dated 08/12/2023 "The state Pollution Control Board is directed to assess the Environmental compensation district wise and to proceed further in accordance with rules"

WHEREAS as per report of the site inspection dated 07/04/2025 carried by the MPPCB you have not complied with the tasks and timelines given by Hon'ble NGT therefore you are liable to pay environmental compensation in the period 01/07/2024 to 31/03/2025 as per table given below: -

LB ame	District	Non-Compliance						Total Rs. In lakh	
		Rules 22 of SWM Rules 2016		Legacy waste disposal compensation in Rs.	Bioremediation of Drains		Commencement of STP installation		
		S. No of non-compliance	Compensation (Rs. In Lakh)		No of Drain	Compensation in Rs.	No of STPs		Compensation (Rs. In Lakh)
Jabalpur	Jabalpur	2,4,10	N.A	90 (9 Month)	03	NA	03	270	360

You are, hereby, given an opportunity of 15 days to submit your reply/objection (if any) pertaining to above stated on non-compliance and deposition of the levied environmental compensation amount for the period of 01/07/2024 to 31/03/2025

In case no reply is received within 15 days from the date of issue of this notice, above proposed environmental compensation shall be confirmed and action is also liable to be initiated against the responsible officers under section-17 of the Environmental (Protection) Act 1986.

  
(Alok Kumar Jain)  
Regional Officer

o/c Jabalpur, Date: 16/4/25

Endt.No.:- 68 /HOPCB/2025

Copy to:-

- 1- Member Secretary, M.P. Pollution Control Board Bhopal for information.
- 2- The District Collector, Jabalpur for information and necessary action.
- 3- Director (Environment) Legal Section, M.P. Pollution Control Board Bhopal for information.

  
(Alok Kumar Jain)  
Regional Officer

o/c

# M.P. POLLUTION CONTROL BOARD

Plot No. 455,456, Vijaynagar, Jabalpur ( M.P. )

## AIR QUALITY MONITORING REPORT

Annexure-G

1. Name of Industry : MSW Pvt. Ltd. Kathonda, Jabalpur (M.P.)

2. Date of monitoring:- 05/08/2025

3. Date of Analysis :- 06/08/2025

4. Monitored by :- Ram Narayan Singh, Sampler

5. Reference :- Analysis No. 02/825 Bill No.

### A - STACK EMISSION

Sr.No.	Monitoring Point	Unit	CHARACTERISTICS			
			PM	SO <sub>2</sub>	NO <sub>x</sub>	Remark
-	-	-	-	-	-	-

COMMENTS :-

### B - AMBIENT AIR MONITORING

Sr.No.	Monitoring Point	Duration & Time	Unit	CHARACTERISTICS			
				RSPM	SO <sub>2</sub>	NO <sub>x</sub>	Remark
1.	Near Main Gate	240 Min	µg / m <sup>3</sup>	72	BDL	12	
2.	Near Boiler	240 Min	µg / m <sup>3</sup>	76	BDL	16	

COMMENTS : -

**C - REMARKS:-** 1.  Shows that the parameter exceeds the prescribed limit.  
2. Clear Weather was prevailing during monitoring.

**D-** 1) This report is not to be reproduced wholly or in part and cannot be used as evidence in court of law and should not be used in any advertising media without our permission in writing.  
2) Results reported are related to the tested sample only.  
3) Any discrepancy in test result should be reported within 15 days.  
4) The sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.

**GENERAL ABBREVIATIONS :-** BDL - Below Detectable Limit

**NOTE:-** No statutory liability accepted for samples not collected by M.P.P.C.B.

*R. Narayan Singh*  
Chemist

*R. Narayan Singh*  
Lab Incharge  
M.P. Pollution Control Board Jabalpur



REGIONAL LABORATORY  
M.P. POLLUTION CONTROL BOARD  
Plot No. : 455, 456, Vijaynagar, Jabalpur (M.P.)  
TEST REPORT  
SURFACE/ DRINKING/ WASTE WATER



Sample Description :- MSW Pvt. Ltd. Kathonda, Jabalpur

Sample Details :- ETP Outlet

Date of Collection :- 05/08/2025

Date of Receipt :- 05/08/2025

Start Date of Analysis:- 05/08/2025

Completion of Analysis:-08/08/2025

Analysis Done By:- Ms. Raksha Rahangdale

SampleNo. 41/825

Issued Bill No. Dt.

Sample Quantity: 1 Litre  
Preservative Used: None

Sample collected by :- Ram Narayan Singh  
Client Representative Name/Number:- -

S No.	Parameter	Unit	Test Method	Result I	Result II	Result III
1.	Temperature	<sup>0</sup> C	APHA 24 <sup>th</sup> Edition Thermometer 2550- B- 2024	-		
2.	pH	-	APHA 24 <sup>th</sup> Edition Electrometric Method 4500- H B- 2024	8.56		
3.	Turbidity	N.T.U	APHA 24 <sup>th</sup> Edition Nephelometric Method, 2130- B, 2024	-		
4.	Specific Conductance	µmho/cm	APHA 24 <sup>th</sup> Edition Conductivity meter 2510- B, 2024	-		
5.	Dissolved Oxygen	mg / l	APHA 24 <sup>th</sup> Edition Azide Modification 4500- O B- 2024	-		
6.	BOD	mg / l	IS 3025 (Part 44), 3 Day@ 27°C, 1993	28		
7.	COD	mg / l	APHA 24 <sup>th</sup> Edition Open Reflux Method 5220- B- 2024	150		
8.	Total Dissolved Solid	mg / l	APHA 24 <sup>th</sup> Edition Gravimetric Method 2540- C, 2024	454		
9.	Total Suspended Solid	mg / l	APHA 24 <sup>th</sup> Edition Gravimetric Method 2540- D, 2024	58		
10.	Ammonical Nitrogen as NH <sub>3</sub>	mg / l	APHA 24 <sup>th</sup> Edition Phenate Method 4500- NH <sub>3</sub> (F)- 2024	16		
11.	Nitrogen Nitrate as NO <sub>3</sub>	mg / l	APHA 24 <sup>th</sup> Edition Spectrophotometric Method 4500- NO <sub>3</sub> - B, 2024	-		
12.	Nitrogen Nitrite NO <sub>2</sub>	mg / l	APHA 24 <sup>th</sup> Edition Colorimetric Method 4500- NO <sub>2</sub> - 2024	-		
13.	Sulphate as SO <sub>4</sub>	mg / l	APHA 24 <sup>th</sup> Edition Turbidimetric Method, 4500- SO <sub>4</sub> E- 2024	-		
14.	Phosphate as PO <sub>4</sub>	mg / l	APHA 24 <sup>th</sup> Edition Stannous Chloride Method, 4500- P D- 2024	-		
15.	Boron as B	mg / l	APHA 24 <sup>th</sup> Edition Curcine Method 4500- B- 2024	-		
16.	Fluoride as F	mg / l	APHA 24 <sup>th</sup> Edition SPADNS Method-F D- 2024	-		
17.	Residual Chlorine as Cl <sub>2</sub>	mg / l	APHA 24 <sup>th</sup> Edition Idometric Method, 4500- Cl B- 2024	-		
18.	Chloride as Cl	mg / l	APHA 24 <sup>th</sup> Edition Argentometric Method 4500- Cl B- 2024	337.39		
19.	Oil & Grease	mg / l	APHA 24 <sup>th</sup> Edition Liquid- Liquid Partition Gravimetric Method 5520- B- 2024	-		
20.	Acidity as CaCO <sub>3</sub>	mg / l	APHA 24 <sup>th</sup> Edition Titrimetric Method 2310- B- 2024	-		
21.	Alkalinity as CaCO <sub>3</sub>	mg / l	APHA 24 <sup>th</sup> Edition Titrimetric Method 2320- B- 2024	-		
22.	Total Hardness as CaCO <sub>3</sub>	mg / l	APHA 24 <sup>th</sup> Edition EDTA Titrimetric Method 2340- C, 2024	-		
23.	Calcium Hardness as CaCO <sub>3</sub>	mg / l	APHA 24 <sup>th</sup> Edition EDTA Titrimetric Method 3500- Ca- B- 2024	-		
24.	Magnesium Hardness as CaCO <sub>3</sub>	mg / l	APHA 24 <sup>th</sup> Edition EDTA Titrimetric Method 3500- Mg- B- 2024	-		
25.	Sodium as Na	mg / l	APHA 24 <sup>th</sup> Edition Flame Photometric Method 3500- Na B- 2024	-		
26.	Potassium as K	mg / l	APHA 24 <sup>th</sup> Edition Flame Photometric Method 3500- K B- 2024	-		

1) This report is not to be reproduced wholly or in part and cannot be used as evidence in court of law and should not be used in any advertising media without our permission in writing.

2) Results reported are related to the tested sample only.

3) Any discrepancy in test result should be reported within 15 days.

4) The sample will be destroyed after 15 days from the date of issue of test certificate unless otherwise specified.

GENERAL ABBREVIATIONS :- BDL- Below Detectable Limit

NOTE:- No statutory liability accepted for samples not collected by M.P.P.C.B.

Checked by  
Raksha

\*\*\*\*\* End of Report \*\*\*\*\*

Authorized Signatory  
Anil



ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

Sample ID:375366 - Analysis Completion:23/01/2025

Activity Under Solid waste Management Rule 2016 / LAB  
Inward : 26139

M.P. Pollution Control Board, Jabalpur  
Scheme No. 5, Plot No. 455/456,  
455/456, Vijay Nagar, Jabalpur  
Jabalpur  
Tele:0761- 4042780,2647878

TEST REPORT

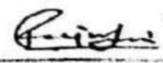
Test Report No. : 26139

Date: 27/01/2025

1. Name of the Customer : Jabalpur MSW Pvt. Ltd. - 28396  
2. Address : Kh.No. 375, 376 & 379, P. H. No. 23,-, Village - Kathonda, Tehsil & District - Jabalpur  
Jabalpur-482002, Taluka : Jabalpur, District : Jabalpur, GIDC : Not In SIDC  
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)  
4. Sample Collected By & Analysed By : Sandeep Kumar Marko, Sampler & MAHESH PURAIYA, JR.SCT  
5. Quantity of Sample Received : 2ltr  
6. Code No. of the Sample : 375366  
7. Date & Time of Collection & Inwarding : 10/01/2025 , (0900 to 0900) & 13/01/2025  
8. Date of Start & Completion of Analysis : 13/01/2025 & 23/01/2025  
9. Sampling Point : lechate water sample ~  
10. Flow Details (Remarks) : NA  
11. Mode of Disposal : tank  
12. Ultimate Receiving Body : Zero Discharge  
13. Temperature on Collection : & pH Range on pH Strip :app  
14. Carboys Nos for : 45/125 & Color & Appearance :blackish  
15. Water Consumption & W.W.G (KLPD) : Ind :230.000 , Dom :20.000 & Ind :16.000 , Dom :8.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	6.91
2	Colour	Pl.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pl. Unit	turbid
3	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	792.0
4	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	638.0
5	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	154.0
6	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	228.0
7	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	240.0
8	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	56.0

Laboratory Remarks : As par monitoring package 24-25 By:1657-lab\_1657 Dt: 27/01/2025

  
RAJ KUMAR JAIN, JR SCT

Field Observation :

Note :

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to (1@strJurisdiction) Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as amended by Second and Third amendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 24th Edition by APHA.
- Bioassay test (for toxicity) -IS:8582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

M.P. Pollution Control Board, J.  
Scheme No. 5, Plot No. 45,  
455/456, Vijay Nagar, Jabalpur,  
Jabalpur  
Tel: 0761-4041780, 264787,

Sample ID: 375365 - Analysis Completion: 23/01/2025

Activity Under Solid Waste Management Rule 2016 / LAB  
Inward : 26138

TEST REPORT

Date: 27/01/2025

Test Report No. : 26138

- |   |  |
|---|--|
| 1. Name of the Customer                   | : Jabalpur MSW Pvt. Ltd. - 28396   |
| 2. Address                                | : Kh.No. 375, 376 & 379, P. H. No. 23, Village - Kathonda, Tehsil & District - Jabalpur<br>Jabalpur-482002, Taluka : Jabalpur, District : Jabalpur, GIDC : Not In SIDC |
| 3. Nature of Sample                       | : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)   |
| 4. Sample Collected By & Analysed By      | : Sandeep Kumar Marko, Sampler & MAHESH PURAIYA, JR.SCT  |
| 5. Quantity of Sample Received            | : 2ltr   |
| 6. Code No. of the Sample                 | : 375365   |
| 7. Date & Time of Collection & Inwarding  | : 10/01/2025, (0900 to 0900) & 13/01/2025  |
| 8. Date of Start & Completion of Analysis | : 13/01/2025 & 23/01/2025  |
| 9. Sampling Point                         | : E.T.P. out let ~   |
| 10. Flow Details (Remarks)                | : NA   |
| 11. Mode of Disposal                      | : tank   |
| 12. Ultimate Receiving Body               | : Zero Discharge   |
| 13. Temperature on Collection             | : & pH Range on pH Strip : app   |
| 14. Carboys Nos for                       | : 44/125 & Color & Appearance : turbid   |
| 15. Water Consumption & W.W.G (KLPD)      | : Ind : 230.000, Dom : 20.000 & Ind : 16.000, Dom : 8.000  |

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500-H+B APHA std. methods 23rd Edn.	0.5-13.5	6.83
2	Colour	Pt.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pl. Unit	turbid
3	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-100000mg/l	740.0
4	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	512.0
5	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	128.0
6	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	184.0
7	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	180.0
8	B.O.D (3 Days 27°C)	mg/l	IS 3025, 1993	1-10000 mg/l	44.0

Laboratory Remarks : As per monitoring package 24-25 By: 1657-lab\_1657 Dt.: 27/01/2025

*Raj Kumar Jain, Jr SCT*  
RAJ KUMAR JAIN, JR SCT

Field Observation :

Note

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to (1@strJurisdiction) Jurisdiction only.
- Permissible Limits as per Schedule VI of EPA Rules, 1986 as amended by Second and Third amendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std. Methods for Water and Waste Water- 24th Edition by APHA.
- Bioassay test (for toxicity) -IS-6582:Part-2:2001; Reaffirmed 2007.

33

ANALYSIS REPORT FOR AIR  
TYPE : Ambient

Sample ID:375367 - Analysis Completion:28/01/2025

Activity Under Solid waste Management Rule 2016 / LAB Inward : 26143

M.P. Pollution Control Board  
Jabalpur  
Scheme No. 5, Plot No. 455/456,  
455/456, Vijay Nagar, Jabalpur  
Jabalpur  
Tele:0761- 4042780,2647878

. Name & Address of the Unit : Jabalpur MSW Pvt. Ltd. - 28396  
: Kh.No. 375, 376 & 379, P. H. No. 23,-, Village - Kathonda, Tehsil & District - Jabalpur  
Jabalpur - 482002, Taluka : Jabalpur, District : Jabalpur, GIDC : Not In SIDC

. Nature of Sample : AAR-Air Act (Routine) , (Insp Type : ROU-Routine Visit)

. Sample Collected By & Analysed By : Sandeep Kumar Marko, Sampler & Sandeep Kumar Marko, Sampler

. Date & Time of Collection & Receipt : 10/01/2025, (0900 to 0900)

. Date of Start & Completion of Analysis : 13/01/2025 & 28/01/2025

. Sampling Point : near main gate ~

. Fuel : NA

. APCM : weather was clear

0. Filter No & Weight : 1-2.8538

1. Temperature on Collection : & Volume-Absord Media : 25.0

2. Volume-Gas Passed : 288

3. Parameters : 3 & Oper Time(Min) : 240min

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	RSPM(PM10)-Amb	MICROGM3	IS:5182(Part- XXIII)	20-500µg/M3	94.0
2	SO2-Amb	MICROGM3	IS:5182(Part-2),2001	5-10µg/M3	18.0
3	NO2-Amb	MICROGM3	IS:5182(Part-VI),2006	10-740µg/M3	30.0

Laboratory Remarks : As per monitoring package 24-25 By:1657-lab\_1657 Dt.:  
30/01/2025

  
RAJ KUMAR JAIN, JR SCT

Field Observation :

ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

Sample ID:372068 - Analysis Completion:27/09/2024

Activity Under Solid waste Management Rule 2016 / LAB  
Inward : 25468

M.P. Pollution Control Board, Jabalpur  
Scheme No. 5, Plot No. 455/456,  
455/456, Vijay Nagar, Jabalpur  
Jabalpur  
Tele:0761- 4042780,2647878

TEST REPORT

Test Report No. : 25468

Date: 03/10/2024

1. Name of the Customer : Jabalpur MSW Pvt. Ltd. - 28396  
2. Address : Kh.No. 375, 376 & 379, P. H. No. 23,-, Village - Kathonda, Tehsil & District - Jabalpur  
Jabalpur-482002, Taluka : Jabalpur, District : Jabalpur, GIDC : Not In SIDC  
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)  
4. Sample Collected By & Analysed By : S.P.PANDEY & Raksha Rahangdale, Chemist  
5. Quantity of Sample Received : 02 Lit.  
6. Code No. of the Sample : 372068  
7. Date & Time of Collection & Inwarding : 09/09/2024 , (0900 to 0900) & 11/09/2024  
8. Date of Start & Completion of Analysis : 11/09/2024 & 27/09/2024  
9. Sampling Point : Untreated leachate water going to drain ~  
10. Flow Details (Remarks) : -  
11. Mode of Disposal : Nalla  
12. Ultimate Receiving Body : Zero Discharge  
13. Temperature on Collection : & pH Range on pH Strip : app  
14. Carboys Nos for : 22/924 & Color & Appearance : Black  
15. Water Consumption & W.W.G (KLPD) : Ind :230.000 , Dom :20.000 & Ind :16.000 , Dom :8.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	7.34
2	Colour	Pt.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pl. Unit	Blackish
3	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	1863
4	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	1063
5	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	180
6	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	600
7	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	64
8	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	64

Laboratory Remarks : As per monitoring package 24-25 By:1408-lab\_1408 DL: 03/10/2024

A.K.KHARE,SCT.

Field Observation :

Note :

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to (1@str.jurisdiction) Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as amended by Second and Third amendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std Methods for Water and Waste Water- 24th Edition by APHA.
- Bioassay test (for toxicity) -IS 6582 Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR  
WATER / WASTE WATER SAMPLE

Sample ID:372067 - Analysis Completion:27/09/2024

Activity Under Solid waste Management Rule 2016 / LAB  
Inward : 25469

M.P. Pollution Control Board, Jabalpur  
Scheme No. 5, Plot No. 455/456,  
455/456, Vijay Nagar, Jabalpur  
Jabalpur  
Tele:0761- 4042780,2647878

TEST REPORT

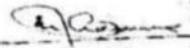
Report No. : 25469

Date: 03/10/2024

1. Name of the Customer : Jabalpur MSW Pvt. Ltd. - 28396
2. Address : Kh.No. 375, 376 & 379, P. H. No. 23, Village - Kathonda, Tehsil & District - Jabalpur  
Jabalpur-482002, Taluka : Jabalpur, District : Jabalpur, GIDC : Not In SIDC
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)
4. Sample Collected By & Analysed By : S.P.PANDEY & Raksha Rahangdale, Chemist
5. Quantity of Sample Received : 02 Lit.
6. Code No. of the Sample : 372067
7. Date & Time of Collection & Inwarding : 09/09/2024 , (0900 to 0900) & 11/09/2024
8. Date of Start & Completion of Analysis : 11/09/2024 & 27/09/2024
9. Sampling Point : Bore Well Water Sample -
10. Flow Details (Remarks) : -
11. Mode of Disposal : -
12. Ultimate Receiving Body : Zero Discharge
13. Temperature on Collection : & pH Range on pH Strip :app
14. Carboys Nos for : 23/924 & Color & Appearance :coolouress
15. Water Consumption & W.W.G (KLPD) : Ind :230.000 , Dom :20.000 & Ind :16.000 , Dom :8.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	6.95
2	Colour	Pt.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pt. Unit	Colourless
3	Turbidity	N.T.U.	Nephelometric Method (2130B APHA Std. Methods 23	1-1000 N.T.U	4.2
4	Conductivity	micro.s/cm	2510 B, APHA std. methods 23rd Edn.	0.1-20000 µS/cm	362
5	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-100000mg/l	284
6	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	236
7	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	48
8	Alkalinity as CaCO3	mg/l	(2320 B, APHA Std. Methods, 23rd Edn.)	1-5000mg/l	62
9	Total Hardness as CaCO3	mg/l	(2340 C, APHA Std. Methods, 23rd Edn.)	2-1000mg/l	142
10	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	22
11	Calcium Hardness as CaCO3	Mg/Lts	(3500- Ca B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	72
12	Magnesium Hardness as CaCO3	Mg/Lts	(3500- Mg B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	70

Laboratory Remarks : As per monitoring package 24-25 By:1408-lab\_1408 DL: 03/10/2024

  
A.K.KHARE,SCT.

Field Observation :

Note :

1. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
2. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
3. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to (1@strJurisdiction) Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as amended by Second and Third amendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 24th Edition by APHA.
8. Bioassay test (for toxicity) -IS:8562-Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR AIR  
TYPE : Ambient

Sample ID: 372064 - Analysis Completed: 19/09/2024

Activity Under Solid waste Management Rule 2016 / LAB Inward : 25464

M.P. Pollution Control Board  
Jabalpur  
Scheme No. 5, Plot No. 455/456,  
455/456, Vijay Nagar, Jabalpur  
Jabalpur  
Tel: 0761- 4042780, 2647878



Name & Address of the Unit : Jabalpur MSW Pvt. Ltd. - 28396  
: Kh.No. 375, 376 & 379, P. H. No. 23, Village - Kathonda, Tehsil & District - Jabalpur  
Jabalpur - 482002, Taluka : Jabalpur, District : Jabalpur, GIDC : Not In SIDC

Nature of Sample : AAR-Air Act (Routine), (Insp Type : ROU-Routine Visit)

Sample Collected By & Analysed By : S.P.PANDEY & Raksha Rahangdale, Chemist

Date & Time of Collection & Receipt : 09/09/2024, (0900 to 0900)

Date of Start & Completion of Analysis : 11/09/2024 & 19/09/2024

Sampling Point : Near Main Gate ~

Fuel : NA

APCM : weather was cloudy

0. Filter No & Weight : 47(2.7510)

1. Temperature on Collection : & Volume-Absord Media : 25.0

2. Volume-Gas Passed : 300

3. Parameters : 3 & Oper Time(Min) : 240.Min.

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	RSPM(PM10)-Amb	MICROG/M3	IS:5182(Part- XXIII)	20-500µg/M3	92
2	Amb	MICROG/M3	IS:5182(Part-2),2001	5-10µg/M3	18
3	NO2-Amb	MICROG/M3	IS:5182(Part-VI),2006	10-740µg/M3	24

Laboratory Remarks : As per monitoring package 24-25 By:1408-lab\_1408 Dt: 23/09/2024

  
A.K.KHARE, SCT.

Field Observation :

n i c

03/10/2024

ANALYSIS REPORT FOR AIR  
TYPE : Stack-Process

M.P. Pollution Control Board  
Jabalpur  
Scheme No. 3, Plot No. 455/456,  
455/456, Vijay Nagar, Jabalpur  
Jabalpur  
Tele:0761- 4042780,2647878

Sample ID:372066 - Analysis Completion:11/09/2024

Activity Under Solid waste Management Rule 2016 / LAB Inward : 25465

Name & Address of the Unit : Jabalpur MSW Pvt. Ltd. - 28396  
: Kh.No. 375, 376 & 379, P. H. No. 23, Village - Kathonda, Tehsil & District - Jabalpur  
Jabalpur - 482002, Taluka : Jabalpur, District : Jabalpur, GIDC : Not In SIDC

Nature of Sample : AAR-Air Act (Routine) , (Insp Type : ROU-Routine Visit)

Sample Collected By & Analyzed By : S.P.PANDEY & Raksha Rahangdale, Chemist

Date & Time of Collection & Receipt : 09/09/2024, (0900 to 0900)

Date of Start & Completion of Analysis : 11/09/2024 & 19/09/2024

Sampling Point : Stack Attach with Boiler - Stack Attach with Boiler

Fuel : NA

APCM : weather was cloudy

0. Thimble & Weight (gm) : A-3.6401

1. Temperature on Collection : & Volume-Absord Media : 25.0

2. Volume-Gas Passed : 29.27

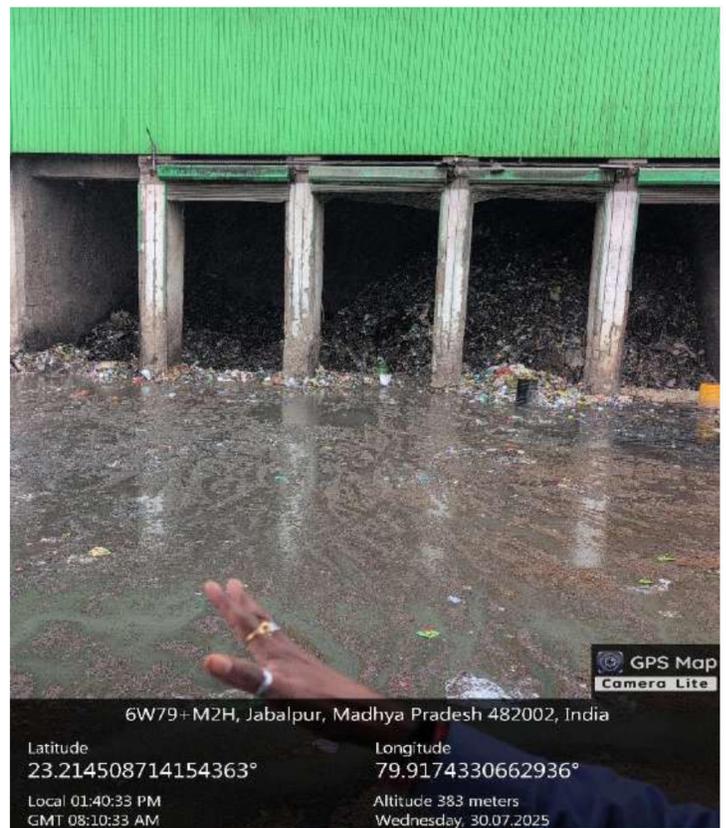
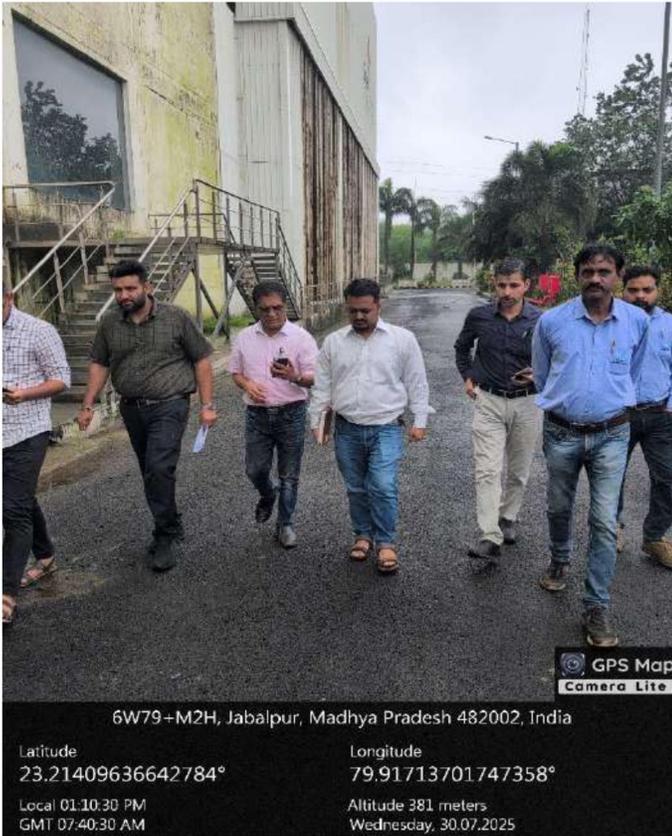
3. Parameters : 1 & Oper Time(Min) : 34.16 min

Slr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM <sub>10</sub> -Stack	MG/NM <sup>3</sup>		10-500mg/NM <sup>3</sup>	46.38

Laboratory Remarks : As per monitoring package 24-25 By:1408-lab\_1408 DL:  
23/09/2024

A.K.KHARE,SCT.

Field Observation :





39

Jaskirat Singh &lt;jaskirat@srcolegal.in&gt;

---

**Advance Service of Reply filed on behalf of MP PCB in OA 819 OF 2024**

1 message

**Jaskirat Singh** <jaskirat@srcolegal.in>

Thu, Sep 11, 2025 at 9:35 PM

To: mscb.cpcb@nic.in, dmjabalpur@nic.in, "rowz.bpl-mef@nic.in" &lt;rowz.bpl-mef@nic.in&gt;

Cc: Legal Cell &lt;legalcell.pcb@mp.gov.in&gt;, Office - SRCO &lt;office@srcolegal.in&gt;, Raghav Sharma &lt;raghav@srcolegal.in&gt;

**ADVANCE SERVICE**

Respected Sir/Ma'am,

PFA an advance copy of the Reply filed on behalf of MP PCB in OA 819 OF 2024.

You are kindly requested to acknowledge the receipt of the same.

Regards,

Adv. Jaskirat Pal Singh

(+91) 9811667800

On behalf of

Adv. Raghav Sharma

(+91) 8527066461

Retained Counsel for MP PCB

Virus-free [www.avast.com](http://www.avast.com)

---

 **Final Reply OA 819-2024.pdf**  
16245K